

O.W. No. /CMM/ 1477 /2020.  
O/o Chief Metropolitan Magistrate,  
Esplanade, Mumbai.  
Date : 5 /05 /2020.

To,  
All the concerned Sr. Police Inspector and  
BEST Depot / S. T. Depot In charge of Mumbai City &  
Suburban, Dist. Thane, Palghar &  
Dist. Raigadh.

**Subject:** To allow Court Staff to attend urgent court duty from  
dated 5.05.2020.

**Reference:** Circular dated 4.05.2020 of the Hon'ble High Court,  
Bombay.

You are, hereby directed to allow the Court Staff, who are staying  
in your jurisdiction to attend the Court for urgent court matters.

The Depot In-charge are also directed to let staff travel to Mumbai  
or Dadar whatever available. Police Machinery are directed to allow the Court  
staff, whom will travel by hired / owned vehicles i.e. Two-wheeler, Four  
wheeler vehicles. The staff will produce their Identity Card on demand, issued  
by Chief Metropolitan Magistrate, Esplanade, Mumbai.

The permission is valid from dated 5<sup>th</sup> May, 2020 to till further  
order.

(Smt. S. T. Dande)  
I/c Chief Metropolitan Magistrate,  
Esplanade, Mumbai.